June 30, 2004

To All the State Governments and Union Territories

(as per list attached)

Dear Sir,

Food Credit Arrangements

It has been decided that the work relating to authorisation of credit limits to State Governments and Administrations of Union Territories for their procurement operations/purchase of food grains from Food Corporation of India (FCI), which is being attended to by the Industrial and Export Credit Department of Reserve Bank of India, Central Office at present, be transferred to the Monetary Policy Department of RBI, Central Office with effect from July 1, 2004. You may, therefore, please address all your future correspondence relating to Food Credit to:

The Principal Monetary Policy Adviser Reserve Bank of India Monetary Policy Department Central Office Building Shahid Bhagat Singh Marg Mumbai 400 001

Phone: (022)-2267 2557 Fax: (022)-2265 1685/2269 3204

2. Please acknowledge receipt.

Yours faithfully,

(A.Sreekumaran) General Manager